## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1049
ANSWERED ON:28.11.2014
CORRUPTION CASES IN AIIMS
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a number of corruption cases including purchase of surgical equipment worth several lakhs which were found unused and past their expiry dates in the All India Medial Institutes (AllMs) have come to light during each of the last three years and the current year;
- (b) if so, the details thereof; and
- (c) the action taken by the vigilance department and the Central Vigilance Commission in each of the above cases?

## **Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) to (c): Information is being collected and would be laid on the Table of House.